

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-217**  
IB-2608(ND)2019

**IN THE MATTER OF:**

Jagjot Singh Maan.

**Vs.**

Inox FMCG Pvt. Ltd.

....APPLICANT

....RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 3.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SHRI S.K. MOHAPATRA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. P. Karthik Proxy Counsel,  
For the Intervener :

**ORDER**

Counsel for both the sides are present. Last and final opportunity is given for filing reply, failing which right of filing the reply shall stand forfeited.

List on 19<sup>th</sup> March 2020.

-S-d-

**(S.K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

-S-d-

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**